## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 107(ND)2016 CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY:

Subhash Manocha & Ors.

Vs.

M/s. Columbus International Shoes Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

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## ORDER

At the request of the parties, the matter is adjourned to 27.07.2016 at 2.00 PM.

[ R. VARDHARAJAN] MEMBER(J)

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[S.K. MOHAPATRA]

MEMBERT

Date:20.07.2017 [ravi]